

REGIONAL OFFICE MUMBAI BORIVALI Aml Centre 2, Mahal Industrial Estate, Mahakali Caves Road, Andheri (East), Mumbai- 400 093, Maharashtra.

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Proviso to Rule 8 (6) of the Security Interest (Enforcement) Rule, 2002

NOTICE is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the Constructive Possession of which has been taken by the Authorized Officer of Union Bank of India (Secured Creditor), will be sold on "As is where is", "As is what is" and "Whatever there is" on the date mentioned below, for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:-

Table with 6 columns: Sr. No, Branch, Name of the Borrower & Description of Property, Reserve Price (R. P.), Earnest Money Deposit (E. M. D.), Mode of Payment of E. M. D., Extension of Bid & Bid Incremental Amt., Debt Due, Contact Person & Mobile No., Encumbrance Possession: Symbolic/Physical.

Date and Time of Auction: 30.08.2022 between 11.00 a.m. to 2.00 p.m. with unlimited extension of 10 Minutes i.e. the end time of e-auction will be extended by 10 Minutes each time if bid is made within the last 10 minutes before closure of auction Date & Time of inspection of property for intending purchasers : 23.08.2022 (During 11.00 a.m. to 2.00 p.m.)

BENGAL & ASSAM COMPANY LIMITED Regd. Office: 7, Council House Street, Kolkata - 700001, West Bengal

Notice is hereby given that the Share Certificate No. 100371 in the name of Vidhi Singhania for 812 equity shares of Bengal & Assam Company Limited having Folio No. 100371 and Distinctive Nos. 5129743 to 5130354 has been reported lost/misplaced.

ASSAM POWER DISTRIBUTION COMPANY LIMITED A customer centric company TENDER NOTICE

E-tenders with a validity upto 180 days from the last date of bid submission are hereby invited from eligible bidders for Supply, Construction and Installation of HT related works within the jurisdiction of Tinsukia Electrical Circle of APDCL under Distribution Infrastructure Works (Loss Reduction) of Revamped Distribution Sector Scheme (RDSS).

Table with 2 columns: Description, Date & Time. Includes Date of Download of RFB/NIT, Pre-Bid Meeting, Bid Submission start date and time, Deadline for Bid Submission, Date & time of opening of Technical part of Bid.

Any changes of the above will be notified subsequently through amendment. Sd/-, Chief General Manager (PP&D), APDCL

ASSAM POWER DISTRIBUTION COMPANY LIMITED A customer centric company TENDER NOTICE E-tenders with a validity upto 180 days from the last date of bid submission are hereby invited from eligible bidders for Supply, Construction and Installation of HT related works within the jurisdiction of Tezpur Electrical Circle of APDCL under Distribution Infrastructure Works (Loss Reduction) of Revamped Distribution Sector Scheme (RDSS).

ASSAM POWER DISTRIBUTION COMPANY LIMITED A customer centric company TENDER NOTICE E-tenders with a validity upto 180 days from the last date of bid submission are hereby invited from eligible bidders for Supply, Construction and Installation of HT related works within the jurisdiction of Golaghat Electrical Circle of APDCL under Distribution Infrastructure Works (Loss Reduction) of Revamped Distribution Sector Scheme (RDSS).

Post Offer Advertisement to the Public Shareholders under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended of W.S. INDUSTRIES (INDIA) LIMITED

Registered Office: 108, Mount Poonamalee Road, Porur, Chennai - 600116, Tamil Nadu, India; Tel: +91 44 24354754; Fax: NA; Email: secti@wsinsulators.com; Website: www.wsindustries.in/KYC; Corporate Identification Number: L29142TN1961PLC004568

OPEN OFFER FOR ACQUISITION OF UP TO 80,33,000 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 10/- EACH, REPRESENTING 26% OF THE EQUITY SHARE CAPITAL, (ON A FULLY DILUTED BASIS) (i.e. 3,08,94,831 EQUITY SHARE CAPITAL "EMERGING VOTING SHARE CAPITAL", OF W.S. INDUSTRIES (INDIA) LIMITED ("TARGET COMPANY"), AS OF THE TENTH WORKING DAY FROM THE CLOSURE OF THE TENDERING PERIOD OF THE OPEN OFFER, BY MR. C K VENKATACHALAM ("ACQUIRER 1"), MR. C K BALASUBRAMANIAM ("ACQUIRER 2"), MR. S ANANDAVADIVEL ("ACQUIRER 3"), MR. S SARAVINDAN ("ACQUIRER 4"), MR. S NAGARAJAN ("ACQUIRER 5"), MR. PRAKASH K.V ("ACQUIRER 6") AND TRINEVA INFRA PROJECTS PRIVATE LIMITED ("ACQUIRER 7") (COLLECTIVELY REFERRED TO AS "ACQUIRERS") PURSUANT TO THE PURCHASE OF 96,02,182 SHARES FROM THE SELLERS AND THE ALLOTMENT OF 46,34,224 EQUITY SHARES ON A PREFERENTIAL BASIS, FROM PUBLIC SHAREHOLDERS OF THE TARGET COMPANY, PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS, 2011") ("OFFER" OR "OPEN OFFER").

This Post Offer Advertisement is being issued by Saffron Capital Advisors Private Limited (hereinafter referred to as "Manager to the Offer"), on behalf of Mr. C K Venkatchalam ("Acquirer 1"), Mr. C K Balasubramaniam ("Acquirer 2"), Mr. S Anandavadivel ("Acquirer 3"), Mr. S Aravindan ("Acquirer 4"), Mr. S Nagarajan ("Acquirer 5"), Mr. Prakash K.V ("Acquirer 6") and Trineva Infra Projects Private Limited ("Acquirer 7") (collectively referred to as "Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI SAST Regulations").

- 1. Name of the Target Company : W.S. Industries (India) Limited
2. Name of the Acquirers : Mr. C K Venkatchalam ("Acquirer 1"), Mr. C K Balasubramaniam ("Acquirer 2"), Mr. S Anandavadivel ("Acquirer 3"), Mr. S Aravindan ("Acquirer 4"), Mr. S Nagarajan ("Acquirer 5"), Mr. Prakash K.V ("Acquirer 6") and Trineva Infra Projects Private Limited ("Acquirer 7")
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Integrated Registry Management Services Private Limited
5. Offer Details:
a. Date of Opening of the Offer : Tuesday, June 28, 2022
b. Date of Closure of the Offer : Monday, July 11, 2022
6. Date of Payment of Consideration : On or before Monday, July 25, 2022
7. Details of Acquisition :

Table with 3 columns: Sl. No., Particulars, Proposed in the Offer Document, Actuals. Rows include Offer Price, Aggregate number of shares tendered/accepted, Size of the Offer, Shareholding of the Acquirers before/after agreements, Shares acquired by way of Agreement, Shares Acquired by way of Open Offer, Shares acquired after Detailed Public Statement, Post offer shareholding of Acquirers, Pre & Post offer shareholding of the Public.

On June 10, 2022, parties to the SPA have consummated the SPA wherein the Sellers have transferred the SPA Shares to the Acquirers. @Equity Shares allotted on Preferential basis on June 10, 2022. ^ calculated on Emerging Voting Share Capital. *As per Regulation 31A of Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended, post the completion of all the Open Offer formalities, the Acquirers shall be re-classified as Promoters.

SAFFRON Capital Advisors Private Limited. Company Identification Number: U67120MH2007PTC166711. 605, Sixth Floor, Centre Point, J. B. Nagar, Andheri (East), Mumbai - 400 059, India. Tel. No.: +91 022 49730394; Fax No.: NA. Email id: openoffers@saffronadvisors.com; Website: www.saffronadvisors.com. Investor grievance: investor@grievance@saffronadvisors.com. SEBI Registration Number: INM000011211; Contact Person: Gaurav Khandelwal/Pooja Jain. Place: Mumbai. Date: July 25, 2022.

aurionpro AURIONPRO SOLUTIONS LIMITED Regd. Office: Synergia IT Park, Plot No. R-270, T.T.C. Industrial Estate, Near Rabale Police Station, Rabale, Navi Mumbai - 400701. Phone: +91-22-4040-7070 Fax: +91-22-4040-7080. Email: investor@aurionpro.com; Website: www.aurionpro.com

UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE 2022

Table with 5 columns: Sr No., Particulars, 30-Jun-22 Unaudited, 31-Mar-22 Audited, 30-Jun-21 Unaudited, 31-Mar-21 Audited. Rows include Total Income from Operations, Net Profit / (Loss) for the period, Net Profit / (Loss) for the period before tax, Net Profit / (Loss) for the period after tax, Total Comprehensive Income for the period, Equity Share Capital, Reserves, Earnings per equity share.

Key numbers of Standalone Financial Results

Table with 5 columns: Sr No., Particulars, 30-Jun-22 Unaudited, 31-Mar-22 Audited, 30-Jun-21 Unaudited, 31-Mar-21 Audited. Rows include Turnover, Profit before tax, Profit after tax.

a) The above is an extract of the detailed format of Statement of Unaudited Consolidated Financial Results for the Quarter ended 30th June 2022 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarter ended financial results are available on the websites of the Stock Exchange(s) and Company's website viz. www.aurionpro.com. b) Figures for previous period / year have been regrouped / reclassified, wherever necessary to make them comparable with those of the current quarter. c) #Exceptional and/or Extraordinary items adjusted in the Statement of Financial Results in accordance with Ind-AS Rules / AS Rules, whichever is applicable.

For Aurionpro Solutions Limited Sd/- Paresh Zaveri Chairman and Managing Director DIN: 01240552

Hero Housing Finance Limited Registered office : 9, Community Centre, Basant Lok, Vasant Vihar, New Delhi - 110057 CIN : U65192DL2016PLC301481 | Website : www.herohousingfinance.com Tel. No : 011-49487150 | Fax : 011-49487197-98 | Email : investors@herohf.com

STATEMENT OF FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022 (All amounts in Rupees lakhs unless otherwise stated)

Table with 4 columns: Sl. No., Particulars, 30 June 2022 (Unaudited), 30 June 2021 (Unaudited), 31 March 2022 (Audited). Rows include Total income from operations, Net profit/(loss) for the period, Total comprehensive income/(loss) for the period, Paid up equity share capital, Reserves, Securities premium account, Net worth, Paid up debt capital/outstanding debt, Outstanding redeemable preference shares, Debt equity ratio, Earnings per equity share, Capital redemption reserve, Debenture redemption reserve, Debt service coverage ratio, Interest Service Coverage Ratio.

*not annualised for the quarter ended Notes: a) The above is an extract of the detailed format of quarterly financial results filed with the stock exchange under Regulation 52 of the SEBI (LODR) Regulations, 2015. The full format of the quarterly financial results are available on the website of the stock exchange www.nseindia.com and the Company at www.herohousingfinance.com. b) For the other line items referred in Regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the website of stock exchange and can be accessed at www.nseindia.com and the Company at www.herohousingfinance.com. c) The financial results of the Company have been prepared in accordance with Indian Accounting Standards (Ind AS) notified under the Companies (Indian Accounting Standards) Rules, 2015 as amended by the Companies (Indian Accounting Standards) Rules, 2016, prescribed under Section 133 of the Companies Act, 2013 ('the Act') read with relevant rules issued thereunder and the other accounting principles generally accepted in India. d) The financial results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company at its meeting held on 25 July 2022.

For and on behalf of the Board Sd/- Abhimanyu Munjal Managing Director Place: Dubai Date: 25 July 2022